SL No.	Name of creditor	Identificat ion No.		Amount claimed	Amount of claim admitted	Nature Amount of claim Covered by Security		Details of Amount covered by guarantee	f claim admitt Whether related party	ted % of voting	Amount of contingent chim share in coc, if	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	r Remarks, if any
1	Chakra Enterprises India SVS minerals Pvt Ltd		02.12.2019 05.12.2019	18,92,782 1,27,87,209	18,92,782 1,14,17,209		B Nil B Nil	0	No No	0	Nil Nil	off Nil Nil	13,70,000	Nil Nil	Difference of Rs 13,70,000/
3	Jaishree Industries Ltd		05.12.2019	6.60.622	6.60.622		B Nil	0	No	0	Nil	Nil	13,70,000	- Nil	represents interest application.
5	R.J. Traders BBC Mines and Minerals		05.12.2019 06.12.2019	94,021 58,60,431	94,021 58,60,431	Form	B Nil B Nil	0	No No	0	Nil Nil	Nil Nil		Nil Nil	Sent revised claim for Rs 58,60,431 without interest.
6	Asian Cellulose Pvt Ltd Anirudh Mines & Minerals		07.12.2019 08.12.2019	2,08,752 16,12,312	2,08,752 16,12,190		B Nil B Nil	0	No No	0	Nil Nil	Nil Nil	122	- Nil Nil	Admitted  Difference of Rs 122/ Claim of Rs
															16,12,190/- as shown in the books of CD was admitted
8	Aditya Pulivirizers			14,21,024	10,62,448	Form	B Nil	0	No	0	Nil	Nil	3,58,576	Nil	Claim accepted for principal of Rs 10,62,448/ Difference amount of Rs 3,58,756/- representing interest application. OC claimed int @ 18%, but there is no proof that CD agreed
9	Arham Road Lines Aruna Enterprises			39,31,775 8,79,727	39,31,775 6,27,862		B Nil B Nil	0	No No	0	Nil Nil	Nil Nil	2,51,865	Nil Nil	Claim accepted for principal of Rs 6,27,862.
															Difference amount of Rs 2,51,865/- representing interest application. Int clause @24% p.a. from the date of invoice available. Asked the party to send revised claim for the correct amount under simple interest, as earlier they sent the claim under compound interest.
	Ch Srinivasa Rao Coal Transport  Coastal Andhra Paper Products  Kiran Enterprises			32,31,200 1,36,01,104 25,20,827	32,31,200 1,36,01,101 16,21,467		B Nil B Nil Nil	0	No No	0	Nil Nil	Nil Nil Nil	8,99,360	Nil Nil Nil	Claim accepted for principal of Rs
															16,21,467/ Difference amount of Rs 8,99,360/- representing interest application. Interest @24% p.a. will be charged
	Maha Mines & Minerals			66,75,272	39,86,291	Form B		0	No	0	Nil	Nil	26,88,981		The party claimed principal of Rs 44,97,909/- and interest of Rs 44,97,909/- and interest of Rs 21,77,363/- as per MSME act. There is no interest clause. Admitted for Rs 39,86,291/- as shown in the books of CD, whereas party claimed principal of Rs 44,97,909/- thereby difference of
15	Meena Enterprises			8,46,262	7,08,758	Form B	Nil	0	No	0	Nil	Nil	1,37,504	i Nil	The party claimed principal of Rs 7,08,758/- and interest of Rs 1,37,504/ Accepted for the principal of Rs 7,08,758/-
17	Southern Mineral Resources Mineral Zone			12,65,555 27,12,290	12,65,555 27,12,290	Form B	Nil	0	No No	0	Nil Nil	Nil Nil		Nil Nil	,
18 19	K.T.Minerals SNF India Private Limited			26,71,059 34,62,905	26,71,059 30,18,735	Form B		0	No No	0	Nil Nil	Nil Nil	4,44,170	Nil Nil	Admitted for principal amount of Rs 30,18,735/ The difference is
20	Vidur Logistics Private Limited			21,35,067	21,35,067	Form B	Nil	0	No	0	Nil	Nil	(1)	Nil	interest. There is no explicit clause of interest in the invoices. However,
21	R D Clay Mines Pvt Ltd			5,52,177	5,46,668	Form B	Nil	0	No	0	Nil	Nil	5,509	Nil	Admitted for Rs 5,46,668/- which is in the CD books. The party claimed Rs 5 52 177/- an
22 23 24	Lube Engineers Private Limited  Kakathiya Lubetech Private Limited  Rakidev Accutech Private Limited			92,205 2,25,498 1,00,000	92,205 2,25,498 1,00,000	Form B Form B	Nil	0	No No	0	Nil Nil	Nil Nil		Nil Nil	
25	Hitech Minerals Progressive Traders			1,16,66,061 75,64,540	1,16,66,061	Form B For	Nil	0	No No	0	Nil Nil	Nil Nil	14,33,955	Nil	Admitted for the principal amount of Rs 61.30.585/- which is in the
						m B									books of CD. The parry chimed principal of Rs. 61,30,591; a difference of Rs. 61,30,591; a difference of Rs. 61,30,591; a difference of Rs. 62, 30,591; a difference of Rs. 72, 30,500; a payment for 2 years and incurred loss. Charged interest by the parry in accordance with Interest Act, 1978. Admitted for the principal amount of Rs. 61,30,585; which is in the books of CD. The parry chimed principal drawn of the position of CD. The parry chimed principal drawn of the principal drawn of the position of CD. The parry chimed principal of Rs. 61,30,591; a principal of
27 28	Devi Lorry Serviece Tech Pack Solutions			3,06,50,946 1,41,72,749	3,06,50,910 76,26,651	For	0	No No	0	Nil Nil	Nil Nil	nil Nil	Nil 65,46,098	Nil	Admitted for the principal portion in
						m B Nil									the CD's books. Has two accounts with outstandings of Rs. 44,75,002/- and Rs 31,51,649/- otaling Rs. 76,26,651/ However, claimed principal of Rs. 65,32,272/-, thereby a difference of Rs 10,05,621/- in principal. Reg interest of Rs. 55,40,477/- , the interest clause of 24%
29 Trisl	ala Minerals			26,32,018	16,69,112	For m B Nil	0	No	0	Nil	Nil	Nil	9,62,906	i Nil	The party claimed Rs 26,32,018/- (principal Rs 21,66,039/- and interest of Rs 4,65,979/-). No interest clause in the invoices though
30	Mritika Corporation		13.12.2019	2,15,747	1,64,875	For m B Nil	0	No	0	Nil	Nil	Nil	50,872	Nil	Principal amount reflected in the CD's books was admitted (Rs. 1,64,875/-) whereas the party claimed higher amount of Rs 1,68,590/ The difference amount represents interest though no interest
31 Usho	daya Enterprises			1,93,52,720	1,74,24,766	For m B	0	No	0	Nil	Nil	Nil	19,27,954	Nil	clause in the invoices.  Admitted Principal of Rs 1,74,24,766/
32	Nexgen Trading Corporation			63,66,403	42,58,365	Nil For m B Nil	0	No	0	Nil	Nil	Nil	21,08,038	Nil	No clause of interest in invoices.  The party claimed principal of Rs 42,58,370/- and interest of Rs 21,08,033/ Not provided invoices barring one invoice for Rs 1,16,578/
33	Fortune Minerals Pavan Traders			19,28,126 5,60,936	19,28,126 4,41,320	For m B For	0	No No	0	Nil	Nil	Nil Nil	1,19,616	Nil Nil	Ledger copy of segno in the books of fortune minerals to be The party claimed Rs 5,60,936/-
35	Kolluri impex  Balaji Transport Corporation			9,19,262	7,17,434	m B Nil For m B Nil	0	No No	0	Nil Nil	Nil Nil	Nil Nil	2,01,828	Nii Nii	representing principal of Rs 4.4321/adv The party chimed Rs 9,08,500- representing principal of Rs 7,17,434- and interest of Rs. 13,10665. The principal of Rs 7,17,434- tailided with CD's books. Admitted for Principal and in at 2.5% per month will be changed if the bill is not paid on due due. Asked revised claim form for the correct amount. The principal of Rs 441,320-
	Keerthi Enteprises			44,96,131	27,78,603	For m B Nil	0	No	0	Nil	Nil	Nil	17,17,528		Admitted for the time being principa of Rs 27,78,603/ Principal of Rs. 27,78,603/- tallied in the CD's books. Regarding interest of Rs. 17,17,528 it is under verification.
	CSR Enterprises			1,41,73,835	1,11,71,203	For m B Nil	0	No	0	Nil	Nil	Nil	30,02,632		Int clause of @ 24% p.a. will be Principal of Rs 1,11,71,203/- tallied with the books of CD. Admitted principal of Rs 1,11,71,203/ The difference of Rs 30,07,956 is interest.
39	Vijayalakshmi Minerals		13.12.2019	6,62,758	6,62,758	For m B Nil	0	No	0	Nil	Nil	Nil		Nil	Admitted. In the CD's books, amount owed to the OC is shown as 6.62.761/ less by
41	K G Mines & Minerals Active Minerals		14.12.2019	23,66,345 5,53,840	23,66,345 5,49,085	For For m B	0	No No	0	Nil Nil	Nil Nil	Nil Nil	4,755		Admitted for Rs 5,49,085/- which is shown in the CD's
42	Pankaj Road Lines		26.12.2019	1,04,01,434	92,86,994	For m B Nil	0	No	0	Nil	Nil	Nil	11,14,440	Nil	Principal amount of Rs 92,86,994/- tallied with books and this amount was admitted.
43 44	Sri Godhavari Bearings Ram Reddy Minerals		02.01.2020 10.01.2020	1,36,003 28,45,838	1,36,002 28,45,838	For For	0	No No	0	Nil Nil	Nil Nil	Nil Nil	1	Nil Nil	
45	Gayathri Marketing Consultants	_	13.01.2020	89,387	89,387	For m B Nil	0	No	0	Nil	Nil	Nil		Nil	Received claim for Rs 89,387/- which is admitted. In CD's books two amounts (Rs
46	Mahalaxmi Enterprises		27.01.2020	25,93,292	17,84,540	For m B	Nil	0	No	0	Nil	Nil	8,08,752		Admitted for the amount of principa in the books. The difference is interest 8.08.752/-
	Sri Venkateswara Minerals		14.02.2020	27,53,402	16,39,410			0	No	0	Nil	Nil	11,13,992		The party claimed Rs 27,53,402 and the set-off amount is shown as Rs 11,13,992/ Difference of Rs
	SEN Minerals Sri Devi Puliverising Mill B. Srinivaca Ran Punnalah &	}	14.02.2020 14.02.2020 20.02.2020	7,23,369 8,87,494 1,62,450	7,23,369 8,87,494	Form B	Nil	0	No No No	0	Nil Nil	Nil Nil Nil	22,450	Nil Nil Nil	Claim received after 20.2.2020.
	B. Srinivasa Rao, Punnaiah & Company United Sales Corporation	]	20.02.2020	1,62,450 4,89,334	1,40,000 4,72,752	Form B		0	No	0	Nil	Nil	22,450 16,582		Claim received after 20.2.2020. Admitted to the extent of Rs Claim received after 20.2.2020. Admitted to the extent of Rs
	Prism Johnson Limited		20.11.2020	6380083	4370266 18,59,38,782.00	Form B	Nil	0	No	0	Nil	Nil	20,09,817.00	) Nil	Form has been received after due date.NCLT directed to Resolution